

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT COURT SITTING AT INDORE

Original Application No. 42 of 2004

Indore, this the 13th day of July, 2005

Hon'ble Shri Justice M.A. Khan, Vice Chairman
Hon'ble Shri S.K. Naik, Administrative Member

Dr. H.M.P. Singh, S/o. Shri Gurdeep Singh,
aged 48 years, Occupation - Service, Medical
Officer (Scientific Officer/E), Centre
for Advanced Technology, Indore, R/o. 34,
Padmawati Colony, Indore (MP). ... Applicant

(By Advocate - None)

V e r s u s

1. Union of India, through Secretary
to the Govt. of India, Ministry of
Atomic Energy, Anushakti Bhawan,
C.S.M. Marg, Mumbai - 400 001
(Maharashtra).
2. The Director, Centre for Advanced
Technology, Indore - 452013 (MP). ... Respondents

(By Advocate - Shri Umesh Gajankush)

O R D E R (Oral)

By Justice M.A. Khan, Vice Chairman -

Today, the matter was passed over and was taken
up for hearing as a last case. On 11.7.2005 the counsel for
the applicant appeared and on his specific request the case
was posted for hearing today and it was made clear that it
was a final opportunity. Despite waiting, nobody has appeared
on behalf of the applicant today. It seems that the applicant
is not interested in proceeding with the matter further.

Accordingly, the Original Application is dismissed in default.

(S.K. Naik)
Administrative Member

(M.A. Khan)
Vice Chairman